

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. RST.A /40/2024 C.P. (IB)/482(MB)2022

IN THE MATTER OF

New Consolidated Construction Company limited ... Petitioner

Vs

Xrbia Developers Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 12.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

RST.A/40/2024:- The matter has been called out twice, there is no representation on behalf of the Counsel for the Petitioner. In the interest of justice, adjourned to **25.07.2024.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //